

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:3804
ANSWERED ON:23.08.2004
WILD LIFE AND FOREST TOURISM
Nayak Shri Ananta

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government is aware of Wild Life and Forest Tourism potential in Orissa, Chhattisgarh and Jharkhand;
- (b) if so, the steps taken in these States to promote Wild Life and Forest Tourism; and
- (c) the funds earmarked/released to the State Government during Tenth Plan for the purpose?

Answer

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (SMT. RENUKA CHOWDHURY)

(a) & (b) : Yes, Sir. National Policy 2002 has emphasized the great potential of Wild Life Tourism in the country. The Wild Life Sanctuaries and National Parks need to be integrated as an integral part of India tourism product and priority needs to be given to the preparation of site and visitor management plans for key parks, after a prioritisation of parks.

(b) : Funds are released to State Governments/Union Territories on the basis of the proposals received from them, subject to availability of funds and inter-se priorities.

The details of funds sanctioned and released to the State Governments of Orissa, Chhattisgarh and Jharkhand during the first two years of the Tenth Plan are given below:

(Rs. in lakhs)

Sr. No. State/UT Amount Sanctioned Amount Released

1. Orissa	467.05	154.25
2. Chhattisgarh	1313.00	462.50
3. Jharkhand	1109.00	774.60